BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
IA NO. 580/2025
IN
ORIGINAL APPLICATION NO. 255/2025

IN THE MATTER OF:

JAGAN PRASAD TEHRIYA …APPLICANT

VERSUS

STATE OF UTTAR PRADESH …….RESPONDENT(S)

INDEX

S.NO	PARTICULARS	PAGE NO.
1.	RESPONSE TO THE IA NO. 580 OF 2025 ON BEHALF OF COMMISIONER OF POLICE, BY ADDITIONAL COMMISIONER OF POLICE, COMMISIONERATE AGRA IN COMPLIANCE OF THE ORDER DT. 29.08.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL	
2.	A COPY OF THE SAID LETTER DATED 28.03.2026 IS BEING ANNEXED HEREWITH AS **ANNEXURE-1**	
3.	A COPY OF THE SAID LETTER DATED 31.03.2026 ALONG WITH SITE PHOTOGRAPHS ARE BEING ANNEXED HEREWITH AS **ANNEXURE-2**	

THROUGH COUNSEL

BHANWAR PAL SINGH JADON
STANDING COUNSEL FOR THE **COMMISIONER OF POLICE, AGRA**
EMAIL-bhanwar09jadon@gmail.com
PHONE NO.-6375115224

Date: 01.04.2026

Place: NOIDA

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

IA NO. 580/2025

IN

ORIGINAL APPLICATION NO. 255/2025

NOTARIAL NOTARIAL

PUBLIC NOTARY GOVERNMENT OF INDIA

IN THE MATTER OF:

JAGAN PRASAD TEHRIYA **...APPLICANT**

VERSUS

STATE OF UTTAR PRADESH **.......RESPONDENT(S)**

RESPONSE TO THE IA NO. 580 of 2025 ON BEHALF OF COMMISIONER OF POLICE, BY ADDITIONAL COMMISIONER OF POLICE, COMMISIONERATE AGRA IN COMPLIANCE OF THE ORDER DT. 29.08.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL

I, Ram Badan Singh aged about 59 years S/o Late Amar Singh, presently posted as Additional Commissioner of police, Commissionerate Agra do hereby solemnly affirm and state on oath as under:

PUBLIC NOTARY BHANU PRATAP PUBLIC NOTARY AGRA GOVERNMENT OF INDIA

1. That I, the deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present affidavit.

2. That I state that the contents of the affidavit have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

I. BACKGROUND OF THE MATTER

3. It is submitted that the allegation of the Applicant is against the alleged illegal felling of trees and also illegal construction in Taj Trapezium Zone (TTZ) area also violation of the order of Hon'ble Supreme Court dated 01.05.2025 passed in *Writ Petition (Civil) No.13381/1984, M.C. Mehta vs. Union of India & Ors.* putting restrictions in respect of felling of trees within an aerial distance of 5 kms from Taj Mahal.

4. That the present matter was listed for hearing on 29.08.2025, wherein the Hon'ble Tribunal directed the Deponent to file their reply/response to the IA. The relevant portion of the order has been reproduced herein:

"5. I.A. No.580/2025 has been filed by the applicant seeking stay. Learned Counsel appearing for the applicant referring to annexure A-3 of the I.A. (page 182) has submitted that the construction in the TTZ area is being done

PUBLIC NOTARY BHANU PRATAP NOTARY AGRA GOVERNMENT OF INDIA

by one of the Sub-inspector of the Uttar Pradesh Police. He has also referred to the Google images on pages 205-206 and has submitted that a comparison of two Google images reveals that a batch of green trees has vanished in the course of time."

II. COMPLIANCE UNDERTAKEN

5. That the Deponent, vide letter dated 28.03.2026, requested the Secretary, Agra Development Authority to take cognizance of the issue relating to tree felling and illegal construction/encroachment in the park situated in Krishna Puri Colony, to undertake necessary action as required, and to furnish an action taken report to the Deponent at the earliest.

   A copy of the said letter dated 28.03.2026 is being annexed herewith as **ANNEXURE-1**

6. It is submitted that vide letter dated 31.03.2026, the Station House Officer, Police Station Jagdishpura has informed the In-Charge, Legal Cell that regarding the alleged construction work being done by one of the Sub-inspectors, upon visiting the site at Krishna Puri on 31.03.2026 and making inquiries regarding the photographs showing a board, it was found that local persons denied having seen any board bearing the name of Nikki Mahor, Sub-Inspector, U.P. Police.

PUBLIC NOTARY ★ GOVERNMENT OF INDIA ★ BHANU PRATAP AGRA

7. It is submitted that at present, the construction work at the said site has been sealed and stopped by the Agra Development Authority, Agra, and a related notice has also been affixed at the spot.

A copy of the said letter dated 31.03.2026 along with site photographs are being annexed herewith as **ANNEXURE-2**

8. That the Deponent, being duty-bound under law, is committed to ensuring strict compliance with all directions of this Hon'ble Tribunal and undertakes to adhere to any further orders or instructions issued hereafter, without demur or delay.

9. Hence, the present response is being submitted for the kind perusal of this Hon'ble Tribunal and it is prayed that the same be taken on record.

DEPONENT

VERIFICATION

Verified at AGRA on this 1st day of APRIL 2026, that the contents of the above affidavit from paragraphs 1 to 9 are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

PUBLIC NOTARY ★ GOVERNMENT OF INDIA
BHANU PRATAP NOTARY AGRA

DEPONENT

ATTESTED
BHANU PRATAP
Advocate
PUBLIC NOTARY
No. 14045/2000
GOVERNMENT OF INDIA
TEHSIL SADAR, AGRA

ANNEXURE-1

कार्यालय अपर पुलिस आयुक्त कमिश्नरेट आगरा

सचिव,
आगरा विकास प्राधिकरण
जनपद आगरा

कृपया मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-255/2025 जगन प्रसाद तेहरिया बनाम उ0प्र0राज्य व अन्य में पारित आदेश दिनांक 23.02.2026 का संदर्भ ग्रहण करने का कष्ट करें। प्रश्नगत प्रकरण में मा0 न्यायालय द्वारा कृष्णापुरी कालोनी, गढी भदौरिया जनपद आगरा में वृक्ष काटन, अवैध निर्माण, अतिक्रमण से संबंधित तथ्यों पर जवाब अपेक्षित किया गया है जिसकी नियत तिथि दिनांक 02.04.2026 है।

उपर्युक्त के अनुपालन में आपसे अनुरोध है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-255/2025 में पारित आदेश दिनांक 23.02.2026 के अनुपालन हेतु संबंधित स्थलों का निरीक्षण कर उल्लेखित बिन्दुओं की पर जाँच आख्या शीघ्र उपलब्ध कराने का कष्ट करें।

पत्रांक – वि0अ0 150/2026
दिनांक – 28.03.2026

28/3/26
अपर पुलिस आयुक्त
कमिश्नरेट आगरा

30/3/26

ANNEXURE-2

<u>रिपोर्ट थाना जगदीशपुरा कमि0 आगरा</u>

सेवा में ,

श्रीमान प्रभारी विधि प्रकोष्ठ
कमि0 आगरा

महोदय,

सादर अवगत कराना है कि मा0 न्यायालय राष्ट्रीय हरित प्राधिकरण (एनजीटी) मे योजित INTERLOCUTORY APPLICATION (I.A) NO. 255 OF 2025 IN THE MATTER OF आवेदक जगन प्रसाद तेहरिया बनाम उ0प्र0 राज्य व अन्य जो कि कृष्णापुरी कालोनी गढी भदौरिया में पार्क के लिए आवंटित भूमि पर भू माफियाओं के द्वारा बाग के पेडों को काटकर भूमि को ए0डी0ए0 के अधिकारियों से मिलकर भूमि परिवर्तन कराने से रोके जाने के सम्बन्ध में योजित किया गया है।

जिसके क्रम में अवगत कराना है कि एनेक्चर नं0 2 के संबंध मे थाना जगदीशपुरा पर प्रत्यक्ष अथवा अन्य किसी माध्यम से कोई प्रा0पत्र प्राप्त नही हुआ है। प्रा0पत्र का संबंध आगरा विकास प्राधिकरण आगरा से संबंधित है जिसकी जांच हेतु द्वारा उचित माध्यम से उच्चाधिकारीगण को अवगत कराते हुए पत्र दिनांक 28/03/26 को भेजा जा चुका है जिसकी छायाप्रति संलग्न है। एनेक्चर ए-3 मे संलग्न फोटोग्राफ का बामुशिकल मौके कृष्णापुरी पर जा कर जानकारी करने पर ज्ञात हुआ कि निक्की माहौर उ0नि0 उ0प्र0 पुलिस का बोर्ड लोगो के द्वारा देखे जाने से इन्कार किया गया है फोटोग्राफ मे दिख रहे पेडो के आधार पर संबंधित स्थान के फोटो लिये गये है जो सलंग्न है वर्तमान मे उक्त निर्माण कार्य पर आगरा विकास प्राधिकरण आगरा द्वारा सील करते हुए निर्णाण कार्य को रोका गया है तथा इससे संबंधित नोटिस भी चस्पा की गयी है तथा मौके पर काटे गये पेड के संबंध मे वन रक्षक श्री अखिलेश कुमार पुत्र उत्तम सिहं वनरक्षक शहर वन विभाग आगरा मो0नं0 7451801630 द्वारा दिनांक 27.04.2025 मु0अ0सं0 241/25 धारा 4/10 वन अधि0 दिनांक 27.04.2025 को आरोपीगण केदारनाथ पुत्र घनश्याम निवासी 9/312 अंकुर डेरी के पास थाना एम0एम0 गेट आगरा व मुकेश यादव पुत्र राजेलाल निवासी 64/243 हस्तीनापुरी सी0ओ0डी0 मार्ग थाना सदर आगरा के विरुद्ध पंजीकृत कराया था। मुकदमा उपरोक्त की विवेचना म0उ0नि0 रविता चौधरी के सुपुर्द की गई जिनके द्वारा साक्ष्य संकलन के आधार पर दोनों अभियुक्तगण के विरुद्ध आरोप पत्र संख्या 236/25 दिनांक 21.05.2025 को मा0 न्यायालय प्रेषित करते हुए विवेचना का निस्तारण किया गया है। इसके अतिरिक्त याचिका में अंकित अन्य तथ्यो का सम्बन्ध आगरा विकास प्राधिकरण आगरा से है।

रिपोर्ट सादर सेवा में प्रेषित है।

ह0
31/03/26

(प्रदीप कुमार)
प्रभारी निरीक्षक
थाना जगदीशपुरा कमि0 आगरा।

Google
133, Raghuvir Puram, Chanakya Puri, Jagdish Pura, Agra, Uttar Pradesh 282010, India
01 Apr 2026 01:33 PM
clear sky
37.0 °C

Google
133, Raghuvir Puram, Chanakya Puri, Jagdish Pura, Agra, Uttar Pradesh 282010, India
01 Apr 2026 01:34 PM
clear sky
37.0 °C

Google
133, Raghuvir Puram, Chanakya Puri, Jagdish Pura, Agra, Uttar Pradesh 282010, India
01 Apr 2026 01:36 PM
clear sky
37.0 °C

आगरा विकास प्राधिकरण
द्वारा सील्ड परिसर
Google
133, Raghuvir Puram, Chanakya Puri, Jagdish Pura, Agra, Uttar Pradesh 282010, India
01 Apr 2026 01:35 PM
clear sky
37.0 °C